NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

C.P. (IB)/1150(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: XANADU REALTY LIMITED V/s ADHIRAJ CONSTRUCTIONS PRIVATE LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Pankaj Parekh, Ld. Counsel for the Operational Creditor present. Mr. Sameer Pandit, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Operational Creditor submits that they have received the whole amount as claimed and seeks for withdrawal of the petition. Accordingly, on the request made by the Petitioner for withdrawal of this Petition, the CP. (IB) 1150/2023 is **dismissed as withdrawn**.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/